

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

112. I.A. (DIS.) 12/2024

I.A. 1627/2021

IN

C.P.(IB)-2672(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: Rubicon Formulations Pvt Ltd

V/s.

MCPL Pvt Ltd.

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Adv. Agam H. Maloo for the Liquidator is present.

I.A. (DIS.) 12/2024

List this matter on **29.07.2024**.

I.A. 1627/2021

List on **22.07.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-

LAKSHMI GURUNG
Member (Judicial)